## Mother Dairy and D.M.S. are as fol-

Grade	Mother Dairy	D.M.S.	
	(Price in lit	Rupees per	
1. Full cream Milk 6% fat & 9% SNF	3.00	••	
2. Standardised milk 4.5 % fat & 8.5% SNF	2.00	••	
3. Cow Milk 4% Fa & 8.5 % SNF .	t 2•80	• •	
4. Toned Milk 3% Fat & 8.5 % SNF	. ••	1.80	
5. Double Tonned Milk 1.5% Fat & 9% SNF	• • • • • • • • • • • • • • • • • • • •	0: 70	

## All India Council of Sports and National Institute of Sports Patiala

313. SHRI DHANESHWAR MAJHI: SHRI HAREKRUSHNA MAL-LIK:

SHRI BHAIRAB CHANDRA
MAHANTI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) when the All India Council of Sports, National Institute of Sports, Patiala, and the SNIPES Board were created;
  - (b) what are their functions;
- (c) what is the number of coaching camps and what games have been held at the National Institute of Sports during the last three years ending 31st March, 1979;
- (d) what part is played by the National Institute of Sports in conducting these camps; and
- (e) how many coaches, game-wise, have been produced by the National Institute of Sports, since it started functioning, and whether all these coaches have been employed and by whom?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION,

SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN):

(a) to (e) A statement is attached.

## Statement

All India Council of Sports and National Institute of Sports, Patiala

- (a) The All India Council of Sports, the National Institute of Sports, Patiala (now known as Netaji Subhas National Institute of Sports) and the SNIPES Board (Society for the National Institutes of Physical Education and Sports) were established in 1954, 1961 and 1965 respectively.
- (b) The functions of the three bodies referred to at (a) above are as under:—

## (1) All India Council of Sports.

- (i) to advise Government of India on all matters relating to promotion of sports and games;
- (ii) to advise Government on the financial and other assistance to be given to the National Sports Federations/Associations, State Sports Councils, State Governments etc. for programmes, schemes, projects concerning promotion of sports and games and provision of sports facilities; and
- (iii) to act as liaison between Government and National Sports Federations/Associations.
- (2) Netaji Subhas National Institute of Sports, Patiala.
  - (i) to strive to produce couches of high calibre;
  - (ii) to help to raise the technical competence of the existing coaches;
- (iii) to serve as a store-house as well as a clearing house for information about sports;
- (iv) to render assistance to sports bodies in locating talent and training of upcoming sportsmen through its regional coaching centres;

112

- (v) to provide facilities for coaching and physical conditioning of the National Teams before their participation in international sports events;
- (vi) to publish literature in the field of sports;
- (vii) to conduct certificate course in sports for Physical Education Teachers, etc.;
- (viii) to organise seminars, conferences, clinics and tournaments:
  - (ix) to admit to its Diploma

    Course in Sports Coaching

    nationals of some of the Afro
    Asian countries:
  - (x) to award scholarships on behalf of the Central Government under the central schemes of Sports Talent Search Scholarships to students studying at the Secondary Stage and rural youth proficient in sports;
- (xi) to impart counsel to Indian Standards Institution and Sports Manufacturers in standardising sports equipment and import-specialised equipment not available indigenously;
- (xii) to supply coaches to the Nehru Yuvak Kendras for implementation of their programme of broad basing sports among non-student youth;
- (xiii) to organise National Sports Festival for Women on behalf of the Union Ministry of Education and Social Welfare.
- 3. Society for the National Institutes of Physical Education and Sports.
  - (i) to carry on the management and administration of the National Institutes of Physical Education and Sports;
  - (ii) to implement the National Coaching Scheme;

- (iii) to take steps for raising the standard of games and sports in the country and provide facilities for imparting advanced coaching in various games and sports;
- (iv) to advise Government in all matters concerning the development of Physical Education and Recreation;
- (v) to recommend grant of financial assistance for the strengthening of Physical Education Training Institutions in the country;
- (vi) to look after promotion of Yoga:
- (vii) to organise Seminars, ccnferences etc., in the field of Physical Education; and
- (viii) to look after the development of the Sports Complex on International lines in New 1 Delhi.
- (c) A total number of 148 coaching camps have been held at the Netaji Subhas National Institute of Sports, Patiala during the last 3 years ending 31st March, 1979 as detailed below:—

## 1976-77: 51 coaching camps:

Athletics (10), Badminton (4), Basketball (7), Boxing (1), Football (5), Gymnastics (1), Hockey (11), Lawn Tennis (2), Swimming (3), Table Tennis (1), Volleyball (2), Wrestling (2) and Weightlifting (2).

#### 1977-78: 45 Coaching Camps:

Athletics (8), Badminton (6), Basketball (6), Boxing (2), Chess (1), Cricket (1), Hockey (7), Football (12), Lawn Tennis (1) and Wrestling (1).

## 1978-79: 52 Coaching Camps:

Athletics (7), Badminton (6), Boxing (6), Basketball (3), Football (3), Gymnastics (4), Hockey (5), Lawn Tennis (1), Volleyball (3), Swimming (4), Weightlifting (5) and Wrestling (5).

(d) The expert coaches of the Netaji Subhas National Institute of

Sports impart coaching and training at the various coaching camps organised at the Netaji Subhas National Institute of Sports. Besides this, board and lodging, medical and playing facilities are also provided by the Institute to the participants in the coaching camps.

(e) 4022. The discipline-wise breakup may please be seen at Annexure to this Statement.

The Coaches produced by the Institute are generally employed by the Institute itself, State Governments/ Union Territory Administration, State Sports Councils, Universities, Schools/ Colleges, Railways, Industrial Establishments, National Sports Federations, Clubs etc. Although specific information with regard to those employed is not available, it is understood that all except about 500 persons are employed.

#### Annexure

"Total number of coaches (sports discipline wise) Probled by the Netaji Subhash National Institute of Sports upto 31st March, 1979.

Games					No. of Coaches.
Athletics		iia.	a.		701
Badminton					163
Basketball	• ,,		e 10	•	<b>3</b> 99
		33.76 33.76	-	•	<b>4</b> ī
Chicket		si's+ ' 1 ler			. 214
Football .	; P	rndt.			506
Gymnastics		'I/ .			163
Hockey .		•	•		593
Judo	7.	. F			. 33
KHO-KHO and Kabaddi 32					
Lawn Tennis		•		• '	153
Swimming	•1,,,	,,‡.	10	nůri	182
Table Tennis	. (	. <b>4</b> 1	106	i de grie	147 8 <b>3</b>
Volley Ball		ाला हर्	-		EοR
<b>Weig</b> htlifting	, ,	300	77	· ~	92
Wrestling.	•	777.	٦, ٦	99J:	F € 7 220
To	TAL				4022

# Withdrawal of facilities to purchase flats, available to journalists

314. SHRIMATI AMARJIT KAUR: SHRI S. W. DHABE; SHRI DINESH GOSWAMI;

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether it is a fact that the Delhi Development Authority has withdrawn the facilities available to journalists stationed in Delhi, for purchase of flats and also had withdrawn the 2 per cent quota of reservation; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) The journalists stationed in Delhi can even now apply for flats built by the DDA for the general public and they will be considered for allotment on the basis of their seniority in registration, along with others.

However, the reservation of 2% of the flats for them has been abolished.

(b) 91% of the flats constructed by the DDA were reserved for one category of people or the other, leaving a bare 9% for others. Since pre-emption of large percentage of flats is not desirable, Government reviewed the position keeping in view the recommendations of the Baveja Committee and decided to abolish the reservations, retaining only a total of 28% for SC/ST, widows of defence personnel killed in action, ex-Servicemen and physically handicapped persons.

## Extension of S.T.D. Scheme from Nagpur to Delhi

315. SHRÏMAT1 AMARJIT KAUR: SHRÎ S. W. DHABE: SHRÎ DÎNESH GOSWAMÎ;

Will the Minister of COMMUNICA- to TIONS be pleased to state:

(a) whether Government have formulated any programme to extend ... S.T.D. scheme, both ways, from Nagpur